

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.05.2023 AT 10.30 AM

| TC/CP. Nos. | CA/IA No. | Section/ Rule | Name of Parties |
|-----------------------|------------------|------------------|--------------------------------------------------------|
| CP(IB)/26/10/AMR/2021 | Main Case | 10 of IBC | V R N Textiles Ltd |
| | IA(IBC)/197/2023 | Sec. 54 of IBC | Mr. J. John Ohilvi, Liquidator of VRV Textiles Limited |

ORDER

IA(IBC)/197/2023:

Mr.J.John Ohlvi, Liquidator present in person. Heard the liquidator. For pronouncement of orders, list the matter on 26.05.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN